

PRINCIPAL DISTRICT & SESSIONS COURT, MADURAI BAIL LIST ON 26.02.2021

Sl No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Remand	Advocate names
1	1543/2021	Kathirvel, S/o.Manickam	2589/ 2020	Tallakulam Town	457 397 Of IPC	28.12.2020	S.Ravi
2	1544/2021	1. Madhankumar, S/o.Mayan 2. Rajesh, S/o.Karunakaran	87/ 2021	Thilagar Thidal	294(b) 323 307 of IPC	14.02.2021	M.Gunaseelan
3	1545/2021	Vijai, S/o.Dhevindran	2650/ 2020	S.S.Colony	147 148 342 294(b) 323 302 506(ii) of IPC	16.12.2020	C.Marimuthu
4	1546/2021	1.S.Alaguraja @ Kotturaja, S/o.Solaiyappan 2. S.Raja @ Undial Raja, S/o.Subramani	1166/ 2020	Keerathurai	147 148 294(b) 307 341 302 of IPC	17.11.2020	Na.Manimaran
5	1547/2021	M.Samynathan, S/o.Muthuchamy Thevar	08/ 2021	Nagamalai Pudukottai	294 & 307 IPC @ of IPC	10.01.2021	M.Nagaraj
6	1548/2021	1. Pandi, S/o.Mariyappan 2. Pandi, S/o.Vasimalai 3. Thiruvenkadam, S/o.Nainathevar 4. Maruthakalai, S/o.Vasimalai	60/ 2021	Elumalai	379 of IPC r/w 21(v) of MMDR Act	18.02.2021	PAT.S.Iyappakathir vel

7	1549/2021	MuthuErul, S/o.Kannan	1987/ 2020	K.Pudur	294(b) of IPC @ 216 a 414 397 109 and Sec 34 of IPC	14.09.2020	M.Jayapal
8	1550/2021	Karthick, S/o.Pandiyan	1227/ 2020	Thirumangala m Town	147 148 342 302 r/w 109 of IPC	23.12.2020	S.Ravi

ANTICIPATORY BAIL PETITIONS

9	2318/2019	Govindan, S/o.Veluthevar	28/ 2018	ALGSC (DCB) Madurai	465 468 471 419 417 IPC	AB	A.Jabar Sathick 9043465479
10	1141/2021	1. Senthilkumar, S/o.Andiyappan, 2. Priya, W/o.Senthilkumar	26/ 2021	Palamedu	341 294(b) 323 324 and 506(ii) of IPC	AB	S.Rajasekaran
11	1346/2021	Priya W/o. Senthilkumar	26/ 2021	Palamedu	341,294(b), 323,324, 506(ii) of IPC	AB	D.Muthukumar
12	1411/2021	M.Manikalai S/o. Mayee	1747/ 2020	Austinpatti	302,324, 506(ii),147, 148,115, 120(b),212 of IPC	AB	A.K.Ramasamy

13	1414/2021	Gnanasoundari W/o.Selvam	58/ 2021	Checkkanuran i	380 of IPC	AB	M.Jayapal
14	1551/2021	1. Saraswathi, S/o.Rajamani 2. Rajamani, S/o.Duraikannan	49/ 2021	Usilampatti Taluk	294(b) 323 355 and 506(i) of IPC	AB	M.Kubendiran
15	1552/2021	Savudi @ Chowdi, S/o.Oyyappan	93/ 2021	K.Pudur	420 465 468 471 of IPC	AB	M.Periyakaruppan
16	1553/2021	1. Karthick, S/o.Periyasamy 2. Vasimalai, S/o.Periyakaruppan 3. Kuzhanthaivel, S/o.Periyakaruppan 4. Mariyammal, W/o.Periyasamy	14/ 2021	Elumalai	294(b) 448 323 324 427 506(i) of IPC @ 109 of IPC	AB	M.Kubendiran
17	1554/2021	1. T.Sathishkumar, S/o.Thavamoorthy 2. T.Manoj Prabhakar, S/o.Thavamoorthy	1463/ 2020	Vilakuthoon	294(b) 323 380 506(i) of IPC and 4 of TNPWH Act	AB	A.Prakash
18	1555/2021	1. Kuzhanthaivel, S/o.Periyakaruppan @ Tharmar 2. Vasimalai, S/o.Periyakaruppan @ Tharmar 3. Periyasamy, S/o.Periyakaruppan 4. Karthik, S/o.Periyasamy 5. Mahendran, S/o.Periyasamy 6. Mariyammal, W/o.Periyasamy 7. Manjula, D/o.Periyasamy 8. Manonmani, D/o.Nagaraj 9.Karuppayi, W/o.Tharmar	18/ 2021	Elumalai	147 148 294(b) 323 324 and 506(ii) of IPC	AB	M.Kubendiran

CONDITION RELAXATION PETITION

19	1556/2021	M.Manikandan @ Kuttamani, S/o.Muthu	970/2020	SouthGate	341 324 307 of IPC	J.William Christopher
20	1557/2021	Ramesh, S/o.Ramasamy	27/2021	Sedapatti	294(b) 427 336 506(ii) r/w 109 of IPC	M.Kubendiran
21	1558/2021	1. Vayakattusamy, S/o.Mayandi 2. Selvi, W/o.Vayakattusamy 3. Raja, S/o.Karuppaiah 4. Balamurugan, S/o.Karuppaiah 5. Mottaisamy, S/o.Chithiran	113/2021	Karimed u	147 294(b) 323 364 342 and 506(i) of IPC	P.Solaipandian
22	1559/2021	Paulraj @ Jeyabal, S/o.Chellaiah	2483/2020	Tallakula m (L&O)	447 147 148 294(b) 427 and 506(ii) of IPC r/w Sec 3 of TNPPDL Act	C.Geetha
23	1560/2021	Ponram @ Ponrman, S/o.Muthukaruppan	1211/2020	Tiruman galam Town	147 148 452 323 302 109 120(b) of IPC	C.Karthikeya
24	1561/2021	1. Ragu @ Raguraman, S/o.Ponram @ Ponraman 2. Ganesan @ Ganeshkumar, S/o.Ponram @ Ponraman	1211/2020	Tiruman galam Town	147 148 452 323 302 109 120(b) of IPC	C.Karthikeya
25	1562/2021	Rajathi, W/o.Ponraman	1211/2021	Tiruman galam Town	147 148 452 323 302 109 120(b) of IPC	C.Karthikeya
26	1563/2021	Samsulhudha, S/o.Amanulla	32/2020	Tallakula m AWPS	498(A) and 406 of IPC	J.Sathishkumar
27	1564/2021	Muthukumar, S/o.Veeranan	471/2020	Anna Nagar	302 of IPC	A.K.Alagarsamy

28	1565/2021	R.Murugan	1602/2020	Silaiman	379 of IPC r/w 21(5) of MMDR Act	R.V.Parirajan
29	1566/2021	A.Chellaiya	1601/2020	Silaiman	379 of IPC r/w 21(5) of MMDR Act	R.V.Parirajan
30	1567/2021	V.Alagar	1600/2020	Silaiman	379 of IPC r/w 21(5) of MMDR Act	R.V.Parirajan
31	1568/2021	A.Rajasekar, S/o.Ayyavoo	4/2020	CCIW CID	409 468 417 r/w 120(b) of IPC	G.Gandhi Chinnaiah

CONDITION MODIFICATION

32	1569/2021	Jingli @ Vijay, S/o.Sankar	2442/2020	Sellur		G.Guru Rajasekar
33	1570/2021	Muttaikan Maharaja @ Maharaja, S/o.Murugesapandi	2138/2020	Sellur		G.Guru Rajasekar

TIME EXTENSION

34	1571/2021	Thangapandi, S/o.Subbaiah	Rc.No.229 2019 A0015	SPE:CBI:ACB Madurai		A.P.Palanivelraja
35	1572/2021	S.Kumaragurubaran, S/o.Sundaram	Rc.No.229 2019 A0015	SPE:CBI:ACB Madurai		A.P.Palanivelraja
36	1573/2021	1. Balamurugan, S/o.Packiyam 2. Tamilarasi, W/o.Packiyam 3. Packiyam, S/o.Periyalluvan 4. Dinesh Babu, S/o.Packiyam	67/2020	Tallakulam AWPS		S.Chandrasekaran
37	1574/2021	1. Thavakal Hussain, S/o.Abdul Salaam 2. Syed Ali Fatima, W/o.Thavakal Hussain	28/2019	DCB Madurai		P.S.Nagarajan

RETURN OF PROPERTY

38	1575/2021	B.Ramesh, S/o.Baskaran	869/2017	Thirumangalam Town	451,457	C.Raja
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SUSPENSION OF SENTENCE

39	Crmp No.1576/2021 in CRLR No.45/ 2021	Karthick, S/o.Ponnupandi	1470/2020	Mathichiyam (L&O)	S.Ayyapparaja
40	Crmp No.1577/2021 in CRLR No.46/ 2021	Manipandi, S/o.Pandi	1511/2020	Mathichiyam (L&O)	S.Ayyapparaja
41	Crmp No.1578/2021 in CRLR No.47/ 2021	Meenatchisundaram alias Madras, S/o.Marimuthu	1511/2020	Mathichiyam (L&O)	S.Ayyapparaja
42	Crmp No.1579/2021 in CRLR No.48/ 2021	Azhagupandi, S/o.Azhagar	1470/2020	Mathichiyam (L&O)	S.Ayyapparaja
43	Crmp No.1580/2021 in CRLR No.49/ 2021	Suriya, S/o.Selvam	1470/2020	Mathichiyam (L&O)	S.Ayyapparaja
44	Crmp No.1581/2021 in CRLR No.50/ 2021	Mukesh alias Mookan, S/o.Kallanai	1511/2020	Mathichiyam (L&O)	S.Ayyapparaja